

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 1182**  
TO BE ANSWERED ON- 25/07/2022

**INHABITANTS IN TRIBAL VILLAGES**

1182. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether it is a fact that certain tribal villages are facing decline of the inhabitants;
- (b) if so, details of their distribution, State-wise;
- (c) the reasons for the decline of the inhabitants in those tribal villages; and
- (d) the number of tribal displaced in the last five years due to developmental activities and industrial expansion?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (c):** There is no such information available with the Ministry of Tribal Affairs.

**(d):** Department of Land Resources (DoLR) is the nodal Ministry dealing with land acquisition matter. They have informed that the land acquisition is undertaken by the Central and State Governments under various Central and State Acts, including the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013, which is being administered by DoLR and the provisions of the RFCTLARR Act 2013 are implemented by appropriate Government as defined under Section 3(e) of the said Act. There is no central database relating to land acquisition for States or other Ministries / Departments concerned including details of Displacement of Tribals.

\*\*\*\*\*